- (b) if so, what are the swalient features thereof and by when it would be implemented;
- (c) what progress has been made in this regard, so far, and
- (d) to what extent it would contri. bute to the development of Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD); (a) Yes, Sir.

(b) to (d) A Technology "Development Plan has been prepared by the Research, Designs and Standards Organisation which envisages improvements in locomotives, coaches, gons, track and bridge structures, traction power system and signalling telecommunication system within a broad time frame. Eight Techology Development Groups with representatives of Research, Designs and Standards Organisation, Industry and institutes of learning have started functioning and Mission Coordinators been appointed'. Implementation of the Tecjinolbgy Development Plan Vill help Railways in attaining greater self-sufficiency indigenisation ln the field of Railway technology.

Setting up of a National Board of Accredition

2688. SHRI CHANDRIKA PRASAD TRIPATHI; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government propose to set up a National Board of Accredition so as to conduct periodical evaluation of technical institutions and their programmes, on the basis of norms and standards specified by it; and
- (b) if 30, what are the details thereof; and by when the proposed Board would be set up and to what extent the technical institutions in the country would provide better education?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MIN-

ISTRY OF **HUMAN** RESOURCE DEVELOPMENT) (SHRI L. P. SHA HI): (a) and (b) The new statutory India Council for Technical Edu All cation at its meeting held on 6th July, 1988 decided to set UP a Nation, Accreditation to periodi al Board of cally conduct evaluation of technical institutions or programmes with view to identifying those institutions and programmes in engineering worthy ol re technology which are cognition. Council further re The solved that the Constitution and func, tions of the Board may be decided by its Executive Committee. After these details have been finalised, the Board will be set up and shall provide guide for fulfilment of minimum cri lines for accreditation and improve ment of existing institutions and their programmea.

to Quesitons

Enactment of a new Public Health Act

2689. SHRI KAPIL VERMA: SHRIMATI VEENA VERMA: SHRI SHEO KUMAR MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a whether it is a fact that a study conducted by National Institute of Science, Technology and Development Studies, under a research project sponsored by the Ministry of Environ, ment and Forests has recommended the enactment of a new Public Health Act giving adequate consideration to the management of waste generated by medical and health institutions;
 - (b) if so, what are the details thereof:
- (c) by when the proposed Act would be implemented; and
- (d) in what manner State Govern ments would enforce the Act in their respective States?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) A